
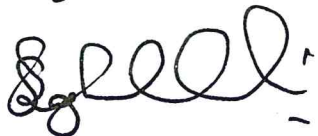
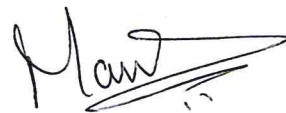



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 46/08	IA 81/17 in TP 13/16	Hearing on IA 81/17	397/ 398	Medi Projects P. Ltd. Vs. Cauvery Medical Center Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SRINANDAN.K 7299914774	Respondent No.15	
2.	C.K. Nandakumar Raghuram Cadambi 9900039859	Respondents 1, 4, 5, 7, 8	
3.	MANIK B.T 8105879004.	Petitioner.	
④	A.M. SRIDHAR ADVOCATE 94483-8500	ADVOCATE FOR R11&12	

ORDER

Counsel for petitioner is present. Counsel for R1, R4, R5, R7 and R8 are also present. Counsel for R2 and R3 is present. Counsel for R15 is present. Counsel for R11 and R12 is also present. Counsel for R1 filed objections in IA 81/17. Counsel for R2 and R3 reported they adopt the counter filed on behalf of R1. She is directed to file a memo. The counsel for the petitioner in IA81/17 requested time since it is old matter, therefore IA81/17 is listed finally for hearing on 11.9.17 and no further adjournment will be given. List it on 11.9.2017.


MEMBER(J)


MEMBER(T)